

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 614  
IB-300/ND/2021

**IN THE MATTER OF:**  
**M/s. Preet Suttering Store**

...PETITIONER

**Vs.**

**M/s. M. I. Buildtech Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 9 of IB Code, 2016**

**Order delivered on 24.05.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the RP** :Mr. Kamal Gupta Advocate  
**For the Respondent/Corporate Debtor** :Mr. Sushil Aggarwal, Adv.

**ORDER**

Due to paucity of time, matter is adjourned to **07.07.2023**.

**Sd/-**  
**(COURT OFFICER)**